

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/91/(IB)/2017
NAME OF THE PETITIONER(S) : WARTSILA SINGAPORE PVT LTD
NAME OF THE RESPONDENT(S) : TELEDATA MARINE SOLUTIONS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Chandrasekaran

Counsel for Petitioner

S. Chandrasekaran

ORDER

Counsel for Petitioner present and submitted that the Corporate Debtor is in the process of winding up and prays ^{for} time for getting copy of the order. At request, time is enlarged. Put up on 17.08.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)